

**Statement-II**

*Statement of Scheme-wise Funds Disbursed to State of Maharashtra during 1996-97 and 1997-98*

(Rs. in crores)

Sl.No.	Name of the Scheme	1996-97	1997-98
<b>1.</b>	<b>Central Sector/Centrally Sponsored Scheme</b>		
a)	SC Participation to Coop. Sugar Factories.	8.73	32.40
b)	Fruit & Vegetables (M/O Food Processing).	0.31	0.56
	Total of 1 :	<u>9.04</u>	<u>32.96</u>
<b>2.</b>	<b>Corporation Sponsored Scheme</b>		
a)	Strengthening of SC base of Mktg. Societies	0.85	0.75
b)	Fruit & Vegetables	3.63	0.82
c)	Other Processing Units	6.70	28.66
d)	Assistance for Powerloom	7.98	11.55
e)	Storage	2.08	—
f)	Weaker Section (Fisheries)	9.48	10.76
g)	Integ. Fisheries Dev. Project	0.57	1.42
h)	Dairy & Livestock	0.03	—
i)	Poultry	3.76	4.22
j)	Handloom	0.70	1.51
k)	T&P Cell	0.07	—
l)	Assistance for Computers	0.43	—
	Total of 2 :	<u>36.28</u>	<u>59.69</u>
<b>3.</b>	<b>Sugar Development Fund</b>	<u>3.63</u>	<u>12.48</u>
	Grand Total (1+2+3)	<u>48.95</u>	<u>105.13</u>

**Water Disputes**

6157. DR. RAVI MALLU : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set-up an independent body to settle the Inter-State river water disputes and proper allocation of their water;

(b) if so, the details thereof; and

(c) the time by which the said body is likely to be set-up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Does not arise.

**Visit of Australian Parliamentary Delegation**

6158. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether an Australian Parliamentary delegation visited India on the 15th June and had discussions with the Prime Minister and various other Ministers;

(b) if so, whether the Australian delegation has urged that both the countries should improve trade relations;

(c) if so, whether the report titled Australia's trade relationship with India also urged trade Minister to open a trade mission in New Delhi to form commercial ties with India;

(d) whether the trade relations will have no impact about the slapping sanctions against India in the wake of Pokhran nuclear test; and

(e) the extent to which the trade relations between the two countries likely to improve further?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Does not arise.

(d) and (e) No trade specific sanctions have been imposed.

[Translation]

**Tons Lift Scheme**

6159. SHRI MOTILAL VORA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are aware that the Government of Uttar Pradesh has completed the work of Tons Lift Scheme illegally;

(b) if so, the details thereof;

(c) whether the Union Government have received any request from the Government of Madhya Pradesh to solve the matter;

(d) if so, the decision taken by the Union Government in this regard; and

(e) the time by which the illegal construction of the project is likely to be removed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) A reference regarding construction of a weir across Tons river by Uttar